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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.53/BB/ 17	-	For Hearing	230-232	Spectrum Infotech Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SAMARTH'S 9900840996	Applicant	ASLH

Counsel for petitioner is present. Today, she has filed additional affidavit. She has also filed the accounting treatment certificate issued by Chartered Accountant. She has also filed the copy of order of NCLT, Mumbai Bench. Counsel for petitioner has also filed a copy of memo dated 12.07.2017 said to have been filed with the Registry.

List it for consideration on 29.09.2017.


MEMBER (J)


MEMBER (T)